

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:285
ANSWERED ON:25.07.2000
KAVADI MINES TRAGEDY
MANIKRAO HODLYA GAVIT;NARESH KUMAR PUGLIA

Will the Minister of COAL be pleased to state:

- (a) whether an accident took place due to collapse of coal wall of the Kavadi open- cast mine of the Western Coalfields Limited (WCL) in Maharashtra recently;
- (b) if so, the details thereof including the loss of life and property therein;
- (c) whether the Government have gone into the reasons of this tragedy;
- (d) if so, the details thereof and the action taken by the Government in this regard;
- (e) the details of amount proposed to be paid as compensation to the victims of this Kavadi mine tragedy;
- (f) whether the Government propose to appoint a committee to look into the safety aspects in the coal mines of WCL;-
- (g) if so, the details thereof; and
- (h) if not, the reasons therefor?

Answer

THE MINISTER OF COA (SHRI N.T. SHANMUGAM)

(a): An accident took place due to sliding of overburden bench in Kawadi Opencast mine of WCL in Maharashtra on 24-6- 2000at 3.50 P.M. But the accident was not due to collapse of coal wall.

(b): While fifteen workers were engaged for drilling and preparation for blasting operation, at about 3.50 P.M., there was sliding of boulders and other materials from rise side of the quarry. The rolling mass moved towards the site where the workers were engaged. Sensing the trouble, five workers ran off to safer place but ten of them tried to take shelter against nearby drill machine and explosive van which also got toppled trapping the workers.

Details of the fatally injured workers are given below:

Sl.No.	Name of Deceased S/Shri	Designation	Age years
1	Sripat Kahu	Overman+	31
2	Sudhistha Kumar Tiwari	Mining Sirdar+	44
3	Pandurang Potraji	Expl. Carrier	43
4	Bhaurao Milmile	General Mazdoor	30
5	Pardeshi Sukhlal Mazdoor	General	23
6	Rajendra Yadav	General Mazdoor	48
7	Sahati Devan	General Mazdoor	48
8	Vikram Bonde	Drill Operator	35
9	Madhukar Gonde	Driller	41
10	Baban Nagrale Mazdoor	Blasting	42

+ Supervisor holding statutory certificates issued by DGMS.

5(Five) employees received minor injuries.

Sl. No.	Name of injured S/Shri	Designation	Age years
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1	M.L. Bele	Mining Sirdar	42
2	W.T. Bothale Mech.	Driver-cum-	42
3	Bhonur Yadav	Timber Helper	46
4	Kande Rajam	UG Loader	52
5	Chandrabhan Chikankar	Drill Helper	36

In addition, one excavator, one explosive van and one drill machine were partially damaged.

(c) & (d): Director General of Mine Safety under Ministry of Labour, the statutory body of Government of India is conducting detailed enquiry. Action by the Government will be taken only after DGMS Enquiry Report is submitted.

(e) The details are furnished in the Annexure.

(f) to (h): This will be finalised on receipt of the report from DGMS.

Annexure

Annexure referred to in part (e) of Unstarred Question No.285 for 25-7-2000

Sl No.	Name of the worker	Amount of gratia under	Amount of additional gratia	Special expenses of	Funeral expenses Rs. 20,000	Life cover of workm	Compe nsati uity under	Grat uity	CMPF Claim	Employ ment depend ent
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9.2.7	NCWA-V	of the	decla red	Rs. 2000	00	an's	compe nsati			
			9.2.7	by	agai					
			of the	nst	on					
	NCWA-V	Minis ter	Rs. 700/-	Act	depos					
			ited	with						
	Coal		the	autho	ri ty					
	of									
	Rs. one lakh									
1	Sripat Kahu	Rs. 15000	Rs. 5000	Paid	Rs. 2000	Paid	205,9	17,7	Unde r	Propos al not
	paid	paid	paid			paid	proc	recd.		
2	S.K. Tiwari	-do-	-do-	To be paid	-do-	To be	175,5	77,1	-do-	-do-
	paid						40	84		
3	Pandurang Potraje	-do-	-do-	Paid	-do-	Paid	175,5	29,4	Paid	+
	53						40	26	Rs.	
								paid	1536	
4	Bhaurao Milmile	-do-	-do-	Paid	-do-	Paid	207,9	16,6	Paid	Propos al not
	paid	8667	recd.				80	50	Rs.	
5	Pardeshi Sukhlal	-do-	-do-	To be paid	-do-	To be	221,3	7,90	Unde r	-do-
	53						70	9	Proc	
6	Rajendra Yadav	-do-	-do-	To be paid	-do-	To be	163,0	72,6	-do-	-do-
	paid						70	24		
7	Sohati Devan	-do-	-do-	To be paid	-do-	To be	163,0	57,1	-do-	-do-
	paid						70	98		
8	Vikram Bonde	-do-	-do-	Paid	-do-	Paid	199,4	23,7	Paid	-do-
	paid	1147					00	13	Rs.	
9	Madhukar Bonde	-do-	-do-	Paid	-do-	Paid	184,1	61,9	Paid	++
	paid	2123					70	62	Rs.	
10	Baban Nagrale	-do-	-do-	Paid	-do-	Paid	181,3	51,1	Paid	+++
	paid	2203					70	92	Rs.	

+ Smt. Bhanabai W/o Late Pandurang Potraje has been offered monetary compensation @ Rs. 4000 per month keeping her son on live roster.

++ Smt. Shobha, W/o Late Madhukar Gonde has been offered monetary compensation @ Rs. 4000 pmonth keeping her son on live roster.

+++ Shri Vindo Nagrale S/o Late Baban Nagrale has been offered employment.

To Be Paid: The nominees are out of station. Action for payment will be taken up immediately on their return.